

15.35 hrs.

ALIGARH MUSLIM UNIVERSITY
(AMENDMENT) BILL*

(Amendment of Section 2)

SHRI G. M. BANATWALLA
(Ponnam): I beg to move for leave
to introduce a Bill further to amend
the Aligarh Muslim University Act,
1920.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Aligarh Muslim University Act,
1920."

The motion was adopted.

SHRI G. M. BANATWALLA: I
introduce the Bill

15.35 hrs.

INDUSTRIES (DEVELOPMENT
AND REGULATION) AMENDMENT
BILL*

DR. VASANT KUMAR PANDIT
(Rajgarh): I beg to move for leave
to introduce a Bill further to amend
the Industries (Development and
Regulation) Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Industries (Development and Regu-
lation) Act, 1951."

The motion was adopted.

DR. VASANT KUMAR PANDIT: I
introduce the Bill.

15.36 hrs.

PHARMACY (AMENDMENT) BILL*
(Amendment of Sections 2, 3 etc.)

DR. VASANT KUMAR PANDIT
(Rajgarh): I beg to move for leave
to introduce a Bill further to amend
the Pharmacy Act, 1948.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Pharmacy Act, 1948."

The motion was adopted.

DR. VASANT KUMAR PANDIT: I
introduce the Bill.

15.36 hrs.

GOVERNMENT SERVICE (AGE LI-
MIT) AND UNEMPLOYMENT
ALLOWANCE BILL*

श्री राम विलास पासवान (हाजीपुर) : मैं
प्रस्ताव करता हूँ कि सरकारी सेवा में प्रवेश के
लिए वर्तमान अधिकतम आयु सीमा बढ़ाने तथा
बेरोजगारी भत्ते के संदाय का उपबंध करने वाले
विधेयक को पुरःस्थापित करने की अनुमति दी
जाए।

सभापति महोदय : प्रश्न यह है :

कि सरकारी सेवा में प्रवेश के लिए वर्तमान
अधिकतम आयु सीमा बढ़ाने तथा बेरोज-
गारी भत्ते के संदाय का उपबंध करने वाले
विधेयक को पुरःस्थापित करने की अनुमति
दी जाए। प्रस्ताव स्वीकृत हुआ।

श्री राम विलास पासवान : मैं विधेयक
पुरःस्थापित करता हूँ।

15.36 hrs.

SPECIAL COURTS (REPEAL)
BILL*

SHRI K. T. KOSALRAM (Tiru-
chendur); Sir, I beg to move for